

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 27.08.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1456/2024 in Company Petition IB/222/95/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India Stressed Assets Management Branch-II
NAME OF THE RESPONDENT(S)	Yarlagadda Madhu Mohan
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/1456/2024

Present: Ld. PCS Ms. Sandhya for the Resolution Professional.

Ld. Counsel Ms. Praneetha for the Respondent/Personal Guarantor.

None appeared for Financial Creditor.

Ld. Counsel Ms. Praneetha has taken service on behalf of the Respondent. For filing Vakalath and counter, **matter is adjourned to 13.11.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)